

Form no 1

STRICTLY CONFIDENTIAL

General Manager
Credit Information Bureau of India
Address _____

Dear Sir,

CREDIT INFORMATION: INDIVIDUAL CUSTOMERS

PART A

Please be good enough to let us know the latest credit information available with the Bureau in respect of the undermentioned party/parties:

Item No:

- 01 Full Name / Father's name/ Spouse's name
- 02 Address & Telephone number:
- 03 PAN No:
- 04 Voter ID No:
- 05 Ration Card No.:
- 06 Pass port No.:
- 07 Driving Licence No.:
- 08 Credit Card Name and Number:
- 09 Occupation :
- 10 Name of Business, if any

We are aware, that we should observe strict secrecy in respect of any information supplied to us by the Bureau and pledge ourselves not to reveal any such information or matter except;

- (a) When required to do so;
 - i) By a Court of Law; or
 - ii) By the person to whom such information relates; or

(b) in order to comply with any provisions of the Credit Information Bureau Regulation Act.

Signature of authorised Officer

PART B - (to be filled only if customer requests for a copy)

We hereby convey to you a request made by the customer abovenamed for an extract of the Report furnished to us.

We undertake to release the extract supplied by you to the customer concerned on personal 'identification'.

We authorise you to charge to our Account any additional fee that is payable for supplying the document requested by the customer.

Signature of authorised officer